

# **Office of the District Judge, Paschim Medinipur.**

## **Notification No-04/2020**

Application are invited for One (01) Stenographer, One (01) Bench Clerk-I and One (01) Group-D posts in the Fast Track Courts, under the Judgeship of Paschim Medinipur from the persons who are retired from the Government Service not earlier than 01.09.2019. The appointment will be made purely on temporary basis subject to the approval of the Government on usual terms and conditions of re-employment in terms of Finance Department Memo No. 3951-F dated-27.05.2009 and G.O No-208(18)-J dated-09.01.2008. The recruitment and fixation of pay of the staff of the Fast Track Courts would be made following the provisions of Judicial Department No. 6716-J dt-14.09.2001 and 10408 (17)-J dt. 27.11.2001.

The applicants will have to produce the medical certificate of fitness of the authority concerned and they should not be retained in service beyond age of sixty two years.

Applications must be submitted in plain paper neatly hand written or typed and addressed to the District & Sessions Judge, Paschim Medinipur along with the following information.

1. Full name :
2. Father's Name :
3. Address :
4. Date of Birth :
5. Educational Qualification :
6. Whether belongs to S.C or S.T :
7. Date of retirement :
8. Name of the office where lastly employed :
9. Designation of the post employed lastly :
10. Supporting Documents :
- 11: Phone No. & email id :

Applications are to be received from 24/09/2020 to 12/10/2020 through speed post in the address with the heading "Application for the post of Stenographer in the Fast Track Courts", / "Application for the post of Group-D in the Fast Track Courts", / "Application for the post of Bench Clerk-I" (whichever is applicable) to "The Ld. District Judge, Paschim Medinipur, Pin-721101" or may be submitted at the Nezarath Department, District Judges Court, Paschim Medinipur. For further details, may follow the notice at District Judge's Nezarath Department, Paschim Medinipur dated-22.09.2020.



District Judge,  
Paschim Medinipur.

# Office of the District Judge, Paschim Medinipur.

No-04/2020

Dated, Paschim Medinipur,  
the 23<sup>rd</sup> day of September, 2020.

## Notice

As it appears that there has not been wide publication and insufficient candidates have appeared pursuant to the notification no. 03/2020: dated-02.09.2020 and also as reported by the Sheristadar, District Judge's Court, Paschim Medinipur that an anticipated vacancy is likely to arise w.e.f. 01.10.2020, a further notification is required with partial modification as hereunder. The notice be widely published.

The post of **One (01) Stenographer** in the Court of Additional District and Sessions Judge, Fast Track 1<sup>st</sup> Court, Paschim Medinipur and the post of **One (01) Group-D** in the Court of Additional District and Sessions Judge, Fast Track 2<sup>nd</sup> Court, Paschim Medinipur are lying vacant w.e.f 01.09.2020 and one **(01) post of Bench Clerk-I** in the Court of Additional District and Sessions Judge, 7<sup>th</sup> Court, Paschim Medinipur will fall vacant on and from 01.10.2020.

As per G.O. No. **180 JD/L-2S/135/02** pt. II dated-25.03.2013 and G.O. No. **61JD/L/25/135/02** pt. -II dt-30.01.2013 with the concurrence of the Finance Deptt. **U.O. No. 2992** Group-P (Service) dt-28.09.2012 and approval of the Cabinet vide U.O. No. Cab (D)-1043 dt-08.12.2012, the Govt. has approved the Fast Track Courts in the Judgeship of Paschim Medinipur to be run as permanent feature of administration.

In view of No-**393-JD/X/1E-18/14** of the Govt. Of West Bengal, Judicial Department, Writer's Building, Kolkata-700001 the recruitment and fixation of pay of the staff of the Fast Track Courts would be made following the provisions of Judicial Department No. 671J dt. 14.09.2001 and 10408 (17)-J dt. 27.11.2001.

The said posts to be recruited by the District and Sessions Judge, Paschim Medinipur from the persons who retired from the Government service **not earlier than 01.09.2019** subject to the condition that they are physically fit and mentally alert. The applicant will have to produce the medical certificate of fitness of the authority concerned.

Appointment would be made on contract basis and contract pay of retired personnel staff as per following formula subject to the approval of the Government on usual terms and conditions of re-employment in terms of Finance Department Memo No- 3951-F dated-27.05.2009 and G.O. No. -208(18)-J dated-09.01.2008.

**Last pay drawn  
(Pay and D.A at the time of  
their retirement)**

**(Minus)**

**Pensions and Relief on pension  
on the date of contract.**

Applications are invited from the persons who retired from the Government service **not earlier than 01.09.2019** for filling up above vacancy of One(01) Stenographer for the Court of Additional District and Sessions Judge, Fast Track 1<sup>st</sup> Courts, Paschim Medinipur, one (01) posts of Bench Clerk-I in the Court of Additional District and Sessions Judge, 7<sup>th</sup> Court, Paschim Medinipur and One (01) Group-D for the Court of Additional District and Sessions Judge, Fast Track 2<sup>nd</sup> Court, Paschim Medinipur purely on temporary basis and temporary in nature for a period of one year subject to the approval of the Government and may be extended for further one year subject to the above terms and conditions and performance. The retired Government employee should not be retained in service beyond the age of **sixty two years**.



Application must be submitted in plain paper neatly hand written or typed and addressed to the District and Sessions Judge, Paschim Medinipur along with the following information.

1. Full name :
2. Father's Name :
3. Address :
4. Date of Birth :
5. Educational Qualification :
6. Whether belongs to S.C or S.T :
7. Date of retirement :
8. Name of the office where lastly employed :
9. Designation of the post employed lastly :
10. Supporting Documents :

Candidates who will apply for such post shall have to appear before the undersigned for an walk- in-Interview on **15/10/2020 at 2:00 p.m.** along with the application addressed to the undersigned and will report at the office of the District Judge (English Department), Paschim Medinipur at least two hours ahead for scrutiny of applications and documents in original.

Nazir to display the same to the Court Notice Board at once.

The notification be also published in the District Court Website, Paschim Medinipur.

  
**District Judge,  
Paschim Medinipur.**

**Office of the District Judge, Paschim Medinipur.**

Memo No- 6771/2/XV11-1

Dated, Paschim Medinipur,  
the 23<sup>rd</sup> day of September, 2020.

Copy forwarded to the Registrar-in-Charge of Nezarath Department, Paschim Medinipur for information and necessary action.

Copy forwarded to System Assistant, Sever Room, District Judge's Court, Paschim Medinipur for uploading the same in the official website.

  
**District Judge,  
Paschim Medinipur.**